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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/55/2017
NAME OF THE PETITIONER(S) : STAND21 FRANCE
NAME OF THE RESPONDENT(S) : STAND21 EXPORTS (I) PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1- P. H. Aravind Pandian
Senior Advocate
S - Murkundan
P - G. r. dhanu
Dominic C. David

Petitioner




2- M T Arnon
Adel

Respondent



ORDER

Counsels for both the parties are present. Counsel for the Respondent is directed to file counter before the next date of hearing by serving a copy of the same along with relied upon documents to the Counsel for the Petitioner. Matter is posted for arguments in relation to the interim prayers. Put up on 14.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)